

12.10 1/2 hrs.

COMMITTEE ON ABSENCE OF MEM-
BERS FROM THE SITTINGS OF THE
HOUSE

[English]

Tenth Report

CH. RAM PRAKASH (Ambala): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sitting of the House.

12.11 hrs.

STATEMENT *RE* MINIMUM SUPPORT
PRICE OF *Toria* CROP OF 1987-88

[English]

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): Sir, as announced earlier on 12th instant, the Government have fixed the minimum support price of *Toria* crop of 1987-88 to be marketed in 1987-88 season itself at Rs. 400 per quintal. The price fixed for 1987-88 season is higher by Rs. 25 per quintal than that of the last year. The price has been fixed at a higher level to provide incentive to the producers to increase the production of oilseeds.

12.12 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AF-
FAIRS (SHRIMATI SHEILA DIKSHIT): With

your permission, Sir, I rise to announce that Government Business in this House during the week commencing today will consist of:-

(1) Further consideration and passing of the Railway Claims Tribunal Bill, 1987 and the Metro Railways (Construction of Works) Amendment Bill, 1987, as passed by Rajya Sabha.

(2) Consideration and passing of:-

(a) The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1987.

(b) The High Court Judges (Conditions of Service) Amendment Bill, 1987.

(c) The Repealing and Amending Bill, 1986, as passed by Rajya Sabha.

(d) The Parsi Marriage and Divorce (Amendment) Bill, 1987, as passed by Rajya Sabha.

(3) Discussion and Voting on the Supplementary Demands for Grants (General) for 1987-88.

(4) Consideration and passing of the following Bills, as passed by Rajya Sabha:-

(a) The Authorised Translations (Central Laws) Amendment Bill, 1987.

(b) The Equal Remuneration (Amendment) Bill, 1987.

(c) The All India Council for Tech-